

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
Appeal.-288/252/ND/2023
New IA-(Co. Act)/42/2024

IN THE MATTER OF:

Metromax Infratech Pvt. Ltd.

.....Applicant

Vs.

RoC & Anr.

.....Respondent

SECTION

U/s 252

Order delivered on 19.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **20.03.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)